

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL Nos. 174 of 2012 & 27 of 2013

Dated : 10th September, 2013

In the matter of:

APPEAL No. 174 of 2012

**Punjab State Power Corporation Ltd.
Versus**

....Appellant(s)

Punjab State Elec. Reg. Commission

...Respondent (s)

APPEAL No. 27 of 2013

**Punjab State Transmission Corporation Ltd.
Versus**

....Appellant(s)

Punjab State Elec. Reg. Commission

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **25.09.2013.**

COURT MASTER